राज्य सरकार से होगा । मार्च, 1979 में भारत सरकार ने 66.6 लाख रुपये के ग्रनुदान का ग्रनुमोदन किया था जो कि इस पूल के निर्माण की 200 लाख रु० की लागत का एक तिहाई भाग है जो कन्हार तथा सतबाहनी नदी पर दुधी विद्यमगंज सड़क पर पड़ता है । बाकी लागत उत्तर प्रदेश तथा बिहार सरकारों द्वारा अपने संसाधनों से वहन की जानी थी । परन्त बाद में बिहार सरकार ने कान्हार पुल की लागत वहन करने में ग्रसमर्थता प्रकट की वयं। कि यह पूल उत्तर प्रदेश की सी.मा में 13 मील ऋन्दर श्राता है । इसके विकल्प के रूप में उत्तर प्रदेश सरकार से कन्हार पुल की 50 प्रतिशत लागत वहन करने का **अनुरोध किया गया । इस मामले में** केन्द्रीय सरकार बाकी 50 प्रतिशत लागत को वहन करने के प्रश्न पर विचार कर सकती है । इस सम्बन्ध में उत्तर प्रदेश सरकार के विचार ग्रभी प्राप्त नहीं हये हैं। स्रागे की कार्यवाई धन सम्बन्धी प्रश्न को हल करने के बाद ही की जा सकती है।

## Use of Sub-Standard **Opthalmic** Lenses

475, SHRI RAGHUNATH SINGH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that, at present, the gap between the demand and supply of opthalmic rough blank glasses is met by import of window glass sheets used by the indigenous processor of optical power lenses as it is cheaper and is being generally used by the weaker sections of society and people from the rural areas;
- (b) if so, whether Government are aware that the use of window glass sheet is harmful to the human eye and because of its use the eye cataract cases have increased ten-folds; and
- (c) if so the precise steps taken by Government to check the use of substandard opthamic lenses, manufactured by using window glass sheats?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH FAMILY WELFARE) (SHRI NIHAR RANJAN LASKAR): (a) Yes.

- (b) It is a fact that the use of window glass is harmful to human eyes. However no study so far been conducted to evaluate the incidence of cataract on account of the use of such glasses.
- (c) A proposal to ban the practice of use and sale of inferior quality glass through legislation is under consideration.

## Wagon Supply to Foreign Countries

476 SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of RAIL-WAYS be pleased to state:

- (a) the names of foreign countries who have placed orders of entred into agreement for supply of wagons and passenger coaches which are still subsisting and supplies not completed/ orders accepted but supply has not begun:
- (b) the number of wagons, passenger coaches and other Railway material contracted to be supplied and period by which it is to be fully complied with;
- (c) the yearly capacity of Government and its allied undertakings and of private firms for manufacture of wagons, passenger coaches and other Railway goods, yearly production in 1978, 1979 and 1980 by each such manufacturer and percentage of same and names of manufacturers;
- (d) the number of wagons passenger coaches in operation and number of sick and reserve as standby during 1978-79 and 1980 separately; and
- (e) the actual requirement of same by the Indian Railway within next three years and requirement expected to be made in each year?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-